

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Andhra Pradesh Judicial Academy, Secunderabad – Training Programmes – Nomination of 27 District and Sessions Judges (Entry Level), appointed by direct recruitment to undergo V Foundation Course (Phase 2) for three months from 06.10.2014 to 05.01.2015 at A.P. Judicial Academy, Secunderabad – ORDERS – ISSUED.**

**REF: Letter Roc.No.792/2014/A.P.J.A.-Sec'bad, dated 16.09.2014 from the Director, A.P. Judicial Academy, Secunderabad.**

**ORDER ROC.NO.5960/2014-B.SPL. DATED: 23.09.2014**

**The High Court is pleased to pass the following order:**

The following twenty seven (27) direct recruit District and Sessions Judges (Entry Level), mentioned in Column Number 2, are hereby nominated to participate in the V Foundation Course (Phase 2) for three months from 06.10.2014 to 05.01.2015 at Andhra Pradesh Judicial Academy, Secunderabad and, as such, they are directed to handover charge of their post/s to the officers mentioned in Column Number 3 against their names, and proceed to attend the said course and to report at the Academy on 06.10.2014 (Monday) at 8.30 a.m.

<b>Sl. No.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE</b>
	SARVASRI:	
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	Moulana Junaid Ahmed, III Addl. District and Sessions Judge, Guntur.	II Addl. District and Sessions Judge, Guntur.
2.	G.Srinivas, Spl. Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Guntur.	Judge, Family Court-cum-XII Addl. District and Sessions Judge, Guntur.
3.	Smt. K.Sujana, Chairman, L.R.A.T-cum-III Addl. District and Sessions Judge, Karimnagar.	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
4.	A.Giridhar, Spl. Judge for Spl. Judge for SPE and ACB Cases-cum-III Addl. District and Sessions Judge, Vijayawada, Krishna District.	XIV Addl. District and Sessions Judge, Vijayawada, Krishna District.
5.	Smt. Y.Reṇuka, Chairman, L.R.A.T-cum-II Addl. District and Sessions Judge, Warangal.	I Addl. District and Sessions Judge, Warangal.
6.	Ch.Purushotham Kumar, Judge, Family Court-cum-IX Addl. District and Sessions Judge, Rajahmundry, East Godavari District.	Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Addl. District Judge, Rajahmundry.
7.	N.Narsing Rao, IV Addl. District and Sessions Judge, Visakhapatnam.	Judge, Mahila Court-cum-VI Addl. District Judge, Visakhapatnam.
8.	D.Firumala Rao, III Addl. Chief Judge, City Civil Court, Hyderabad.	XXV Addl. Chief Judge, City Civil Court, Hyderabad.

9.	B.R.Madhusudhan Rao, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore.
10.	Smt. S.Premavathi, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge. Kurnool.
11.	G.Gopi, Judge, Family Court,-cum-V Addl. District and Sessions Judge, Visakhapatnam.	Judge, Addl. Family Court, Visakhapatnam
12.	Shaik Inthiaz Ahamed, Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-IV Addl. District and Sessions Judge, Kadapa.	I Addl. District and Sessions Judge, Kadapa.
13.	Smt. Suneetha Kunchala, I Addl. District and Sessions Judge, Adilabad.	Prl. District and Sessions Judge, Adilabad.
14.	Smt. Mantri Ramakrishna Sunitha, I Addl. District and Sessions Judge, Nalgonda.	Prl. District and Sessions Judge, Nalgonda.
15.	Erugula Bhima Rao, VII Addl. District and Sessions Judge, Vijayawada, Krishna District.	VIII Addl. District and Sessions Judge, Vijayawada, Krishna District.
16.	Smt. E.Tirumala Devi, Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-VIII Addl. District and Sessions Judge, Nizamabad.	I Addl. District and Sessions Judge, Nizamabad.
17.	B.Sai Kalyan Chakravarthy, Addl. Sessions Judge for trail of Communal Offences-cum-VII Addl. Metropolitan Sessions Judge,, Hyderabad-cum-XXI Addl. Chief Judge, City Civil Court, Hyderabad.	V Addl. MSJ (to try offences against Women), Mahila Court, Hyderabad- cum-XIX Addl. Chief Judge, City Civil Court, Hyderabad.
18.	B.Papi Reddy, III Addl. District and Sessions Judge, Nellore.	IV Addl. District and Sessions Judge, Nellore.
19.	Smt. K.Sai Rama Devi, Special Judge for trail of cases under SCs and STs (POA) Act, 1989- cum-VIII Addl. District and Sessions Judge, Eluru, West Godavari District.	Chairman, LRAT-cum -II Addl. District and Sessions Judge, West Godavari at Eluru.
20.	Smt. Aruna Sarika, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad District	Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Adilabad.
21.	Ms. Golla Sridevi, VI Addl. District and Sessions Judge, Markapur, Prakasam District.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Prakasam at Ongole.
22.	Ms. Neti Satya Sri, I Addl. District and Sessions Judge, Srikakulam.	Prl. District and Sessions Judge, Srikakulam.
23.	Sura Sasidhar Reddy, X Addl. District and Sessions Judge, Tirupathi, Chittoor District. (He is directed to handover charge	(1) The III Addl. District and Sessions Judge, Tirupathi, will be in full additional charge of the post of X Addl. District and Sessions Judge,

	of his post to the III Addl. District and Sessions Judge, Tirupathi and also handover the charge of the post of XI Addl. District and Sessions Judge, Piler, to the Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupathi, which post he is holding in full additional charge)	Tirupathi, Chittoor District. (2) The Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupathi, will be in full additional charge of the post of XI Addl. District and Sessions Judge, Piler, Chittoor District.
24.	Smt. Majji Babitha, VI Addl. District and Sessions Judge, Sompeta, Srikakulam.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
25.	Yadavalli Lakshmana, Rao, I Addl. District and Sessions Judge, Eluru, West Godavari District.	Pri. District and Sessions Judge, West Godavari at Eluru.
26.	Dunna Ramulu, II Addl. District and Sessions Judge, Hindupur, Anantapur District.	I Addl. District and Sessions Judge, Anantapur.
27.	Smt. Gandham Sunitha, IV Addl. District and Sessions Judge, Tanuku, West Godavari District.	III Addl. District and Sessions Judge, Bhimavaram.

The Officers mentioned in Column Number 3, will be in full additional charge of the posts mentioned in Column Number 2, during the period of absence of the above said officers who are nominated to undergo V Foundation Course for three months from 06.10.2014 to 05.01.2015 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said training, the officers mentioned in Column Number 2, shall rejoin duty in their respective posts.

The Trainee District and Sessions Judges will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad, during the period of their training.

At the end of three months training, the Director should submit the report to the High Court with reference to each trainee officer regarding successful completion of training.

The concerned Pri. District and Sessions Judges are directed to instruct the officers who are holding full additional charge of the posts of the officers undergoing three months Foundation Course at Andhra Pradesh Judicial Academy, Secunderabad to draw pay and allowances of the said officers for the period from 06.10.2014 to 05.01.2015 and send the same by way of D.D/Other source to the officers at Andhra Pradesh Judicial Academy, Secunderabad. The Director, Andhra Pradesh Judicial Academy, Secunderabad, will issue Non-Drawal Certificate to that effect.

**NOTE:** The above said orders are placed in the High Court's Website <http://hc.tap.nic.in>. The downloaded copy of the said proceedings is valid to relieve and to report before the Director, Andhra Pradesh Judicial Academy, Secunderabad for undergoing the said training at A.P. Judicial Academy, Secunderabad.

*S. Jaganmohan*  
**REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The incharge officers.
3. The Registrar General, High Court of A.P., Hyderabad.
4. The Director, A.P. Judicial Academy, Secunderabad.
5. The Member Secretary, A.P. State Legal Services Authority, City Civil Court Compound, Hyderabad.

6. The Chief Judge, City Civil Court, Hyderabad.
  7. The Metropolitan Sessions Judge, Hyderabad.
  8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Srikakulam, Visakhapatnam, Warangal, West Godavari at Eluru.
  9. The Pay and Accounts Officer, Hyderabad.
  10. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Srikakulam, Visakhapatnam, Warangal, West Godavari at Eluru.
  11. **THE SECTION OFFICERS:** Special Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P. Cell, B-Section, Accounts Section, Computer Section, D.I Budget Section, High Court of Andhra Pradesh, Hyderabad.
- Spare.